

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 18/BB/ 2017		Admission	Rule-6 of I&B	Wipro Enterprises Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Shiva Shivaram
9980030458

Petitioner

2. SPTI. P. John
SPT Comm.
Advocate for Respondent.



Counsel for petitioner is present. Counsel for respondent is also present. He requested time to file objections against the admissibility of the petition.

List it on 27.07.2017.


MEMBER (J)